

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Record of Proceedings

Petition No.66/2005

Subject: Approval of generation and inter-State transmission tariff for Damodar Valley Corporation in terms of the judgment dated 23.11.2007 of the Appellate Tribunal for Electricity in Appeal No. 273/2006.

Coram: Dr. Pramod Deo, Chairperson
Shri R.Krishnamoorthy, Member
Shri S.Jayaraman, Member
Shri V.S.Verma, Member

Date of Hearing: 28.4.2009

Petitioners: Damodar Valley Corporation, Kolkatta

Respondents: State of West Bengal, State of Jharkhand, WBSEDCL, JSEB and Ministry of Power, Govt. of India.

Parties present: Shri M.G.Ramachandran, Advocate, DVC
Shri T.S.Gupta, DVC
Shri A.Biswas, DVC
Shri D.K.Aich, DVC
Shri P.Bhattacharya, DVC
Shri R.R.Dubey, Advocate, JSEB

Learned counsel for the petitioner submitted that the tariff for the generating stations and inter-State transmission system can be determined after taking into consideration the audited accounts of the petitioner for the financial years 2007-08 and 2008-09 which are to be filed by it. Learned counsel accordingly prayed for time to file certain submissions in the matter.

2. The Commission allowed the petitioner to furnish the following information, latest by 10.5.2009, failing which it will proceed with the determination of tariff in terms of the judgment dated 23.11.2007 of the Appellate Tribunal for Electricity based on available record.

- (a) Details of the funding of the additional capital expenditure incurred during 2004-05 and 2005-06.
- (b) Detailed categorization of the additional capital expenditure incurred during 2004-05 and 2005-06, in the prescribed format with proper justification.
- (c) Details of the provisions made towards Pension and Gratuity Fund, the amount already collected till 31.3.2006, the balance requirement, duly certified by the chartered accountants.
- (d) Depreciation recovered against each of the subsidiary activities, thermal generating stations, hydro stations and transmission assets and Head office, Regional offices, Administrative and Technical centres etc, during the years 2004-05 and 2005-06.

Sd/-
(K.S.Dhingra)
Chief (Legal)